

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**CM-30-CII-2014 & FAO-27-2014**

Joginder Singh Dhanoa and Ors.

..... Appellants

V/s

Balwinder Kaur and Ors.

..... Respondents

**Respondent No 11:- General Public.**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **15.09.2022(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on  
26<sup>th</sup> May, 2022.

*Veena*  
26/5/22  
Superintendent (Judl.),  
For Registrar (Judicial)

*26.5.22*